## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/184/ (IB)/2017

NAME OF THE PETITIONER(S)

: PAHARPUR COOLING TOWERS LTD

NAME OF THE RESPONDENT(S)

: SAMBHAV ENERGY LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. UENRATARAMAN COUNSEL FOR RESPOT.

CHANDKA PRAKASU

Counsels representing both the sides present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent submitted that the counter has already been filed. Both the parties are directed to make their final submissions during the next date of hearing. Put up on 06.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARTO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)